

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST**

**DATE: 20th April, 2015
Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**

**HON'BLE Prof. A.R. Yousuf
EXPERT MEMBER**

S.No	Case No.	Parties	Counsel For Parties	Remark
FOR ADMISSION				
1.	Original Application No.123/2015 & M.A.No.354/2015.	Jai Hind Vs. Central Pollution Control Board & Ors.	Mr. Gaurav Kr. Bansal, Adv. For the Applicant.	
FOR COMPLETION OF PLEADINGS				
2.	Original Application No.48/2015 & M.A.No.130/2015.	Shiv Pujan Tiwari Vs. Gopal Tiwari	Mr. Nishant Kuymar, Adv. For the Applicant. Ms. Savitri Pandey and Ms. Azma Parveen, Advs. For R-12 & 13.	
3.	Original Application No. 3/2015 & M.A.No. 285/2015.	Bijay Krishna Sarkar & Ors. Vs. Inland Waterways Authority of India & Ors.	Mr. Ankur Sood, Gaurav Ray, & Ms. Parul Gupta, Advs. For the Applicant. Mr. Ardehnudumauli Kumar Prasad, Adv. For R-1 & 4. Mr. Buddy.A. Ranganadhan, Adv. For R-2. Ms. Savitri Pandey, Adv. For R-3. Mr. Neeraj Malhotra, Adv. For R-5. Mr. Amit Anand Tiwari, Adv. For R-6. Mr. Pawan Upadhya, Adv. For R-7. Mr. M.L. Lahoty, Adv. For R-8.	
FOR HEARING				
4.	Original Application No.33/2013 THC & M.A.No. 614/2014.	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv.,for the Applicant. Mr. Rajkumar, Adv. For R-1. Mr. Anup Singh, Adv. & Vijay Kumar, PPCB For R-3. Mrs. Munisha Gandhi,Sr. Adv.forR-5 Mr. Arvind Kumar, Adv. For R-6. Mr. Yadav. N.Singh, Adv. with Mr. Anurag Singh Adv For R- 7 & 12. Mr. Parveen Mahajan, Adv. For R-9 & 10. Mr. Atul V. Sood & Raktim Gogoi Advs. For R-11. Mr. Narender S. Yadav, Adv. For R-12. Mr. Nitin Kasuhal, Adv. Adv. For R-13. Mr. Nitin Kaushal and Mr. Rahul Verma, Advs. for PSIEC, Adv. For R-15.	

5.	Original Application No.30/2013 (THc).	Jai Singh & Ors. Vs. U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv., for the Applicant. Mr. P.B.Singh, Adv. For R-1. Mr. Rajkumar, Advs. For R-2. Mr. Anup Singh, Adv. & Vijay Kumar, PPCB For R-4. Ms. Munisha Gandhi, Adv.for R-5. Mr. Satpal, for R-6. Mr. Raktim Gogoi and Atul Sood, Adv. For R-7 & 8. Mr. Jatin Kumar, Adv. For R-9. Mr. Y.Nagpal, Adv. For R-11. Mr. Nitin Kaushal and Mr. Rahul Verma, Advs. for PSIEC, For R-13.
6.	Original Application No. 491/2014.	S.K. Goyal, Secretary, Dwaraka Forum Vs. Commissioner, SDMC & Ors.	Mr. G. Umapathy & Ms. R. Mekhala, Advs. for the Applicant & Mr. S.K.Goyal, Applicant in Person. Ms. Pooja Kalra, Adv. For R-1. Mr. Abhirup Das Gupta, Adv. For R-3. Mr. Rajiv Bansal and Mr. Kush Sharma, Advs. For R-2. Mr. Dinesh Jindal, Law Officer for DPCC. Ms. Rachna Galehha, adv. For R-4. Mr. Rajkumar, Adv. with Mr. S. L. Gundli for R-5.
7.	Original Application No.3/2014.	Srinagar Bandh Aapda Sangharsh Samiti & Anr. Vs. Alaknanda Hydropower Co. Ltd. & Ors.	Mr. Ritwick Dutta, Rahul Choudhary & Ms. Preeta Dhar Advs. for the Applicant. Mr. M.L. Lahoty, Adv., for R-1. Mr. Vivek Chib, Adv. for R-2. Dr. Abhishek Atrey, Adv. For R-3. Mr. Bharat Jhunjhunwala, for Intervener.

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